

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.258/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Tinnevely Tuticorin Investments Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Manoj Bhutani, Adv.
Mr. Nikhil Thangiah, Adv.

Petitioner

1. Arvind Parasramka

Intervener

17/11/17
17/11/17

ORDER

Ld. Counsel for the petitioner and Mr. Arvind Parasramka, intervener in person are present.

List on 13/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)